

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.715/2015

Dated Tuesday, the 18th day of June, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

N.Palaniappan,
S/o.Nambupitchai,
No.12/8, Thulasi Baba Mada Street,
Rameswaram 623 526

... Applicant

By Advocate M/s R.Malaichamy

Vs.

1.Union of India, Rep., by the
Postmaster General,
Southern Region (TN),
Madurai 625 002.
2.The Superintendent of Post Offices,
Ramanathapuram Division,
Ramanathapuram 623 501.
3.The Postmaster,
Ramanathapuram HO,
Ramanathapuram 623 501.

... Respondents

By Advocate Mr.S.Nagarajan

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect.

2. Accordingly, the OA is dismissed as withdrawn.

**(R.RAMANUJAM)
MEMBER (A)
18.06.2019**

M.T.